

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17402/2010

(From the judgement and order dated 06/05/2010 in LPA No. 678/2010 in SCA No. 10797/2009 of the HIGH COURT OF GUJARAT AT AHMEDABAD)

M.C.METAL(P) LTD.

Petitioner(s)

VERSUS

DISTRICT COLLECTOR ,AHMEDABAD & ORS.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment, exemption from filing O.T., prayer for interim relief and office report)

Date: 30/06/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE A.K. PATNAIK

(VACATION BENCH)

For Petitioner(s)

Mrs. Anupam Srivastava, Adv.
Mrs. Arti Singh, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice, returnable within six weeks.

In the meanwhile, no payment shall be made by the Labour Court to the workmen concerned.

(N.S.K. Kamesh)
Court Master

(Shashi Bala Vij)
Court Master